

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
STARRED QUESTION NO. †*198
TO BE ANSWERED ON FRIDAY, THE 12th DECEMBER, 2025**

PENDENCY OF CASES IN DISTRICT COURTS

†*198. SHRI HARISH CHANDRA MEENA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of civil and criminal cases pending before the District Courts in Rajasthan as per the National Judicial Data Grid (NJDG);**
- (b) the number of cases pending for more than three years before the District Courts in Tonk and Sawai Madhopur districts;**
- (c) whether Mobile Legal Aid Camps or Lok Adalats have been organized in the said districts during the years 2023-25;**
- (d) if so, the number of beneficiaries from the said camps and Lok Adalats; and**
- (e) the status of e-Court facilities including online filing and tracking available in the said districts alongwith the number of litigants utilizing the said facilities?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. †*198 FOR ANSWER ON 12.12.2025 REGARDING ‘PENDENCY OF CASES IN DISTRICT COURTS’.

(a) & (b): As per information available on National Judicial Data Grid (NJDG), the number of civil and criminal cases pending as on 08.12.2025 before the District Courts in Rajasthan is 5,02,170 and 20,67,494 respectively. Further, cases pending for more than three years before the District Courts in Tonk and Sawai Madhopur districts are as under:

Sl. No.	Name of District Courts in Rajasthan	Cases pending for more than three years		
		Civil	Criminal	Total
1	Tonk	2486	10,751	13,237
2	Sawai Madhopur	2186	6831	9017

(c) & (d): The details of Mobile Legal Aid Camps, National Lok Adalats, State Lok Adalats and Permanent Lok Adalats, which have been organized in the said districts for the period from January, 2023 to November, 2025 and the number of beneficiaries from these camps and Lok Adalats, are as under;

Period January, 2023 – November, 2025 (Mobile legal aid Camps)

Particulars	District Legal Service Authority (DLSA) Tonk	District Legal Service Authority (DLSA) Sawai Madhopur	Total
Number of Mobile legal aid Camps	447	172	619
Number of Beneficiaries	18,362	9730	28,092
Number of Mobile Lok Adalats	NIL	NIL	-

Period January, 2023 – November, 2025 National Lok Adalat (NLA)

Particulars	DLSA Tonk			DLSA Sawai Madhopur		
	Pre-litigation cases	*Pending cases	Total cases	Pre-litigation cases	*Pending cases	Total cases
Number of cases referred	9,74,398	40,672	10,15,070	8,38,170	26,340	8,64,510
Number of cases disposed of	9,04,829	10,498	9,15,327	7,87,892	12,241	8,00,133

*The cases that remain unresolved after the proceedings in the Lok Adalat are referred again to the next Lok Adalat. Some cases are referred more than once. Therefore, the number of referred cases is bound to be higher than the total number of finally pending cases.

Period January, 2023 – November, 2025 (Monthly Lok Adalat U/s 19 excluding NLA)

Particulars	DLSA Tonk	DLSA Sawai Madhopur	Total
Number of cases Taken Up	6418	761	7179
Number of cases disposed of	197	32	229

Period January, 2023 – November, 2025 (Permanent Lok Adalat)

Particulars	DLSA Tonk	DLSA Sawai Madhopur	Total
Number of cases Received	71	223	294
Number of cases disposed of	98 (Pending cases from the previous year are included.)	209	307

(e): All eCourts facilities including eFiling, ePay, eSummons, NSTEP (National Service and Tracking of Electronic Processing), TWARIT (Transmission of Warrants and Summons and Reports by Information Technology) are available/ functional in Tonk and Sawai Madhopur district of Rajasthan.

Details of different eServices in Tonk and Sawai Madhopur districts are as under: -

Name of eServices	Tonk	Sawai Madhopur
eFiling	3	0
ePay- Court Fees	Rs. 27,51,714	Rs. 59,77,844
ePay – Fine	Rs. 12,23,173	Rs. 1,03,37,565
NSTEP – Civil Cases	13,275	85
TWARIT – Criminal Cases	4789	15,251

Further, total 2,68,922 litigants in Tonk District and 1,72,099 litigants in Sawai Madhopur District have updated their email and mobile number in CIS to avail facility of case status tracking through SMS and email.
